

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1399 of 2019

IN THE MATTER OF:

Mascot Petrochem Pvt. Ltd.

...Appellant

Versus

Midaas Construction Company Pvt. Ltd.

...Respondent

**For Appellant: Shri Kshitij Bhardwaj and Shri Abhinav
 Srivastava, Advocates**

For Respondent: Shri Kundan Agarwal, PCS

ORDER

23.01.2020 Shri Kundan Agarwal, PCS states that he wants to file Reply. Reply may be filed by 31st January, 2020. Rejoinder, if any, may be filed by 7th February, 2020.

List the Appeal 'for admission (after Notice)' on 18th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md